

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.08.2023

ORDER NO. 149 of 2023 (Revised)

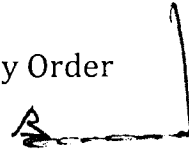
Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for **CESTAT, New Delhi** on **11.09.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 11.09.2023 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti Dumping Matters

Note:

1. During the hearing of Anti Dumping matters, the Division Bench comprising Dr. Rachna Gupta, Member (Judicial) and Ms. Hemambika R. Priya, Member (Technical) will hear all the Division Bench lists.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S)
Registrar

Copy to:-

SPS to Hon'ble President/ Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Registrar